## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI ORDER

The following Committee is hereby constituted, with immediate effect.

Name of the Committee	Name of Judicial Officer	Designation
Committee to look after the issues/requests of the officials regarding posting & transfer pending in Administration Branch (Headquarters), Tis Hazari Courts Delhi.	Sh. Mukesh Kumar Gupta, District Judge, Comm.Court-07 (Central)	Chairperson
	Sh. Rajesh Kumar Goel, District Judge,Comm.Court-02 (Central)	Member
	Sh. Arun Sukhija, Judge Family Court-02 (West)	Member

Note:- The Committee will look after the pending requests of the officials of Delhi District Courts and also recommend the suggestions to the Pr.District & Sessions Judge (HQs), Delhi.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)

Delhi

No. 24655-680 /F.1(3)/Gaz/2024

Dated 11.7.2024

## Copy forwarded for information & necessary action to: -

- 1. The Principal District & Sessions Judges, all court complexes, Delhi/New Delhi/Rouse Avenue.
- 2. The Officers concerned.
- 3. The AO(J)/Branch In-Charge, Admn-I-II&III, Tis Hazari Court, Delhi, with the direction to pursue the matter with the said committee.
- 4. The P.S. to the undersigned.
- 5. The Website Committee (English/Hindi), Tis Hazari Court, Delhi.
- 6. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)

117/24

Delhi